S.No.	Name of the Office

18. Minerals & Metals Trading Corporation of India Ltd.

19. State Trading Corporation of India Ltd.

20. National Thermal Power Corporation Ltd.

21. Rural Electrification Corporation Ltd.

22. National Project Construction Corporation Ltd.

23. Bharat Heavy Electricales Ltd.

24. Cement Corporation of India.

Trade Mark Laws

1237. DR. R. SRIDHARAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have issued directions to the State Governments and Union Territories to tighten the trade mark laws; and

(b) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): No, Sir.

(b) Does not arise.

[*Translation*]

Construction of Flats Through Private Builders

1238.   SHRI MADAN LAL KHURANA:
        SHRI GURUDAS KAMAT:

Will the Minister of URBAN DEVELOP-MENT be pleased to state:

(a) whether the Government have taken a decision that Delhi development Authority would construct flats through Private builders; and

(b) If so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). The Government have advised the DDA to explore the possibility of involving private builders/developers in the process of house construction.

[*English*]

Projects in Maharashtra Under I.R.D.P.

1239. SHRI SUDHIR SAWANT: Will the PRIME MINISTER be pleased to state:

(a) the number of projects sanctioned under the IRDP in Maharashtra during the last three years, year-wise; and

(b) the amount of subsidy given under the programme during the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). IRDP is a programme for assisting families below poverty line by giving them loan and subsidy to pursue income generating activities. Projects in the normal sense of the term are not sanctioned under IRDP. The number of families assisted and amount of subsidy given under IRDP during the last three years in Maharashtra is given below:-